## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBAER

: CA/14/2017

PETITION NUMBER

: TCP/103/2016

NAME OF THE PETITIONER(S)

: A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21

others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Karthetergan Antondogen

for Counted for patitioner Anount Mararthia

Konthelceyan Anbachagan Ros Arant Merathia

k. Bhow ku

Council for R14 , R15

4. S. manojkumar

(For. B. Ohanarat)

## **ORDER**

Shri S Manoj Kumar, representing counsel for petitioner present. Shri K Bhaskar, counsel for R2 & R5, R12 and counsel for R3, R4, R6 to R11, R13, R16 to R18, R20 to R21, Shri Karthikeyan Anbazhagan, counsel for R14 & R15 are present. Counsel for R2 & R5 sought further time for filing counter to which counsel for petitioner raised an objection that many opportunities were given for filing counter. Considering the request of the counsel for R2 & R5, this Bench is inclined to grant a final opportunity for filing counter, failing which the right to file counter shall stand forfeited. Put up on 24.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)